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Title: Reported curbs on nuclear fuel cycle sales and its impact on India.

SHRI B. MAHTAB (CUTTACK): Thank you, Mr. Chairman. My intention was to raise this issue or to be associated with the issue, which was raised this morning in the House. But somehow my name was not called. It relates to the reported issue, which occurred in the G-8 and G-5 Conferences, which have very recently concluded where the G-8 has passed a Resolution banning Enrichment and Reprocessing (ENR) Technology sales to our country. It is a matter of concern if the G-8 Nations insisted on curbing transfer of Nuclear Enrichment and Reprocessing (ENR) Technology and equipment to all the non-signatories of the Nuclear Non-Proliferation Treaty.

The Chairman of the Atomic Energy Commission namely, Dr. Anil Kakodkar has very recently expressed his apprehension that the G-8 ban would undermine the promise of full civilian nuclear cooperation to India under the Indo-US Nuclear Agreement. We have deliberated it during the 14th Lok Sabha threadbare, but today, the news that is being circulated in our country and outside is a matter of concern. Some are saying that we do not need ENR technology.

My concern is that the Government should come out clear on this subject, and it should not speak in two voices. Can we expect the Government to respond on this subject when the Prime Minister is back and will be laying his statement before this House?